

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 08.10.2021 (FRIDAY)

COURT – II (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Alok Srivastava, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 205 of 2020	Shri Shyam Haribhau Sapkal & Ors. Vs. The New Akot Cotton Ginning and Pressing Company Ltd. & Ors.	Gaurav Rana	S.K. Jain-R1-2 Hrshikesh Chitaley V.K. Singh-R1 to R6 Yahya Batatawala-R1 & R2

For Directions

2.	Competition App. (AT) No. 23 of 2019	Sun Electronics Pvt. Ltd. Vs. Electek Solutions Pvt. Ltd. & Ors.	Anirudh	Jasdeep Singh Dhillon –R1 Pankaj Bhagat-R2,4
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For Admission (Fresh Cases)

3.	Comp. App. (AT) (Ins) No. 713 of 2021	Indian Overseas Bank Vs. Renault Developers Pvt. Ltd.	Ramesh Chandra Prusti	
4.	Comp. App. (AT) (Ins) No. 801 of 2021	Bhartiya Kamgar Sena & Anr. Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.	Gaurav H Sethi	
5.	Comp. App. (AT) (Ins) No. 817 of 2021	Kiran Shah RP for KSL and Industries Ltd. Vs. Enforcement Directorate, Kolkata	Prachi	
6.	Comp. App. (AT) No. 120 of 2021	Indian Bank & Ors. Vs. Infrastructure Leasing & Financial Services Ltd. & Ors.	Brijesh Kumar Tamber	
7.	Competition. App. (AT) No. 12 of 2021	Prem Prakash Vs. Competition Commission of India & Anr.	Harpreet Singh Gupta	

For Admission (After Notice)

8.	Comp. App. (AT) (Ins) No. 584 of 2021	Punjab National Bank Vs. Ashish Chhawchharia & Ors.	Ankit Raj	Dhiraj Kumar Totala Tanya Chib Ashish Chhawchharia-R1 Aditi Deshpande-R3
9.	Comp. App. (AT) (Ins) No. 640 of 2021	MRA Associates (India) Pvt. Ltd. Vs. Red Ford Capital Advisors Pvt. Ltd.	Vishal Ganda	
10.	Comp. App. (AT) (Ins) No. 643 of 2021 & I.A. No. 1700 of 2021	Association of Aggrieved Workmen of Jet Airways (India) Ltd. Vs. Jet Airways (India) Ltd. & Ors.	Shiva N.	Dhiraj Kumar Totala Tanya Chib-R1 & R3 Raunak Dhillon-R2 Pooja Mahajan-R4
11.	Comp. App. (AT) (Ins) No. 652 of 2021	Hemant Kumar Kakati Vs. Kuldeep Verma & Ors.	Pranay Agrawala	Rahul Sharma Kuldeep Verma-R1
12.	Comp. App. (AT) (Ins) No. 681 of 2021	Kamlesh Bhavaral Jain & Anr. Vs. Abhishek Nagori & Anr.	Kumar Sumit	Mukund P Unny-R1
13.	Comp. App. (AT) (Ins) No. 686 of 2021	TLD MEAI FZE Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Anr.	Kunal Mimani	Dhiraj Kumar totala Ashish Chhawchharia Tanya Chib-R1 Pooja Mahajan-R2
14.	Comp. App. (AT) (Ins) No. 752 of 2021	Jet Aircraft Maintenance Engineers Welfare Association Vs. Ashish Chhawchharia Resolution Professional of Jet Airways (India) Ltd. & Ors.	Kumud Shekhar	Dhiraj Kumar Totala Ashish Chhawchharia Rohan Rajadhyaksha-R1 Raunak Dhillon-COC Pooja Mahajan-R3

For Hearing

15.	Contempt Case (AT) No. 33 of 2020 in Comp. App. (AT) (Ins) No. 360 & 420 of 2019	Rajneesh Singhvi Vs. Manoj Kumar Goel	Amol Vyas	
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By order of Hon'ble Acting Chairperson
-sd/-
Registrar